

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


22

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.39/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.43/2009
NAME OF THE COMPANY	Shruti Agro Farms Pvt Ltd.
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Shruti Agro Farms Pvt Ltd. & (4) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849058651	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Chidambaram, Learned PCS for the Petitioner and submit that due to the stay granted by the Hon'ble High Court, the present CP is still pending.

Post the case on 29.11.2017.

  
Member (T)

bm

  
Member (J)